## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 856/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Peerless Financial Services Ltd.

V/s.

Rasoya Proteins Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

## **ORDER**

## TCP No.856/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-V. NALLASENAPATHY

Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)